

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-60/2006/3265/A**

From :- Shri Saptarshi Garg ,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Ratnadip Bhattacharjee,  
Special Judge NDPS Court,  
(Attached as Faculty at Judicial Academy, Assam).

Dated Guwahati, the 12<sup>th</sup> April, 2023.

Sub:- **Station leave permission.**

Ref:- No. Spl/J/NDPS/69 dated 12.04.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission with the official vehicle, at own cost, on 18.04.2023**, as prayed for.

Yours faithfully,

Sd/-  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-60/2006/3266/dated 12.04.2023**

Copy to.

✓ The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
SR